

MR. SPEAKER : It will be saved, do not worry. We are all colleagues.

[English]

PROF. N.G. RANGA : Let me congratulate your Deputy Speaker who conducted the proceedings yesterday.

MR. SPEAKER : Yes, I think that goes to him.

[Translation]

SHRI BALKAVI BAIRAGI : I am afraid that he will bring such a motion against hon. Deputy Speaker also.

MR. SPEAKER : We will all work together, it is a routine matter. We do not have any ill-feeling or hostility between us. You have to initiate matters, I am merely your servant. If you say something, it is your greatness. If you do not, then also it is your greatness. What can I say in it ? I am in your hands.

SHRI RAM SINGH YADAV : Mr. Speaker, Sir, it is for the elders to grant pardon.

WELCOME TO PARLIAMENTARY DELEGATION FROM MONGOLIA

[English]

MR. SPEAKER : Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the Hon'ble Members of the House, I have great pleasure in welcoming His Excellency Mr. Bat-Ochiriin Altangerel, Chairman of the Great People's Khural of the Mongolian People's Republic and the Hon'ble Members of the Mongolian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other Hon'ble Members of the delegation are :

(1) Mr. Danzangyn Radnaaragchaa, M.P.

(2) Mrs. Sunduyn Odgerel, M.P.

The Delegation arrived here today morning. They are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the Chairman of the Presidium of the Great People's Khural, the Parliament, the Government and the friendly people of the Mongolian People's Republic.

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ORAL ANSWERS TO QUESTIONS

[English]

Clandestine sale of banned medicines

*677. SHRI A. JAYAMOHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the names of medicines the sale of which has been banned in the country in the recent past ;

(b) whether Government have any machinery to check and prevent clandestine sale of such medicines ;

(c) whether cases regarding the sale of such medicines after the imposition of ban have been brought to the notice of Government : and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND
FAMILY WELFARE (KUMARI SAROJ
KHAPARDE) : (a) The names of the
medicines the sale of which has been
banned is given in Statement-I below.

(b) The State Drugs Controllers who
are the licensing authorities for manu-
facture and sale of drugs through a system